

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.236 – IA 799 of 2020  
ITEM No.237 – IA/270(AHM)2022  
in  
**CP(IB) 56 of 2019**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

AVV AD Avenue OPC Pvt Ltd  
V/s  
City Tiles Ltd

.....Applicant

.....Respondent

**Order delivered on: 20/02/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. A.V. Nair, Adv in IA 799 of 2020  
For the Respondent : Mr. Tirth Nayak, Advocate in IA 799 of 2020

**ORDER**

**IA 799 of 2020**

In the interest of justice, matter stands adjourned to 29.04.2024.

List the matter for further consideration on 29.04.2024.

**IA/270(AHM)2022**

None appeared on behalf of the respondent.

List the matter for further consideration on 29.04.2024.

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**